

SCHEDULE I FORM -A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ENDURANCE WEB SOLUTIONS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	ENDURANCE WEB SOLUTIONS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	November 30, 2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar Of Companies- Mumbai, under the provisions of Companies Act, 1956
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200MH2012PTC290955
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	HD-017, WeWork Nesco IT Park, Building 4, Nesco IT Park, Western Express Highway, Goregaon (E), Mumbai City, Mumbai, Maharashtra, 400063, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE	December 3, 2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com , Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-500027. IBBI Reg: IBBI/IPA-002/IP-N00145/2017-18/ 10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	January 2, 2025, by 5:00 Pm (IST)

Notice is hereby given that the **ENDURANCE WEB SOLUTIONS PRIVATE LIMITED** has commenced voluntary liquidation on December 3, 2024.

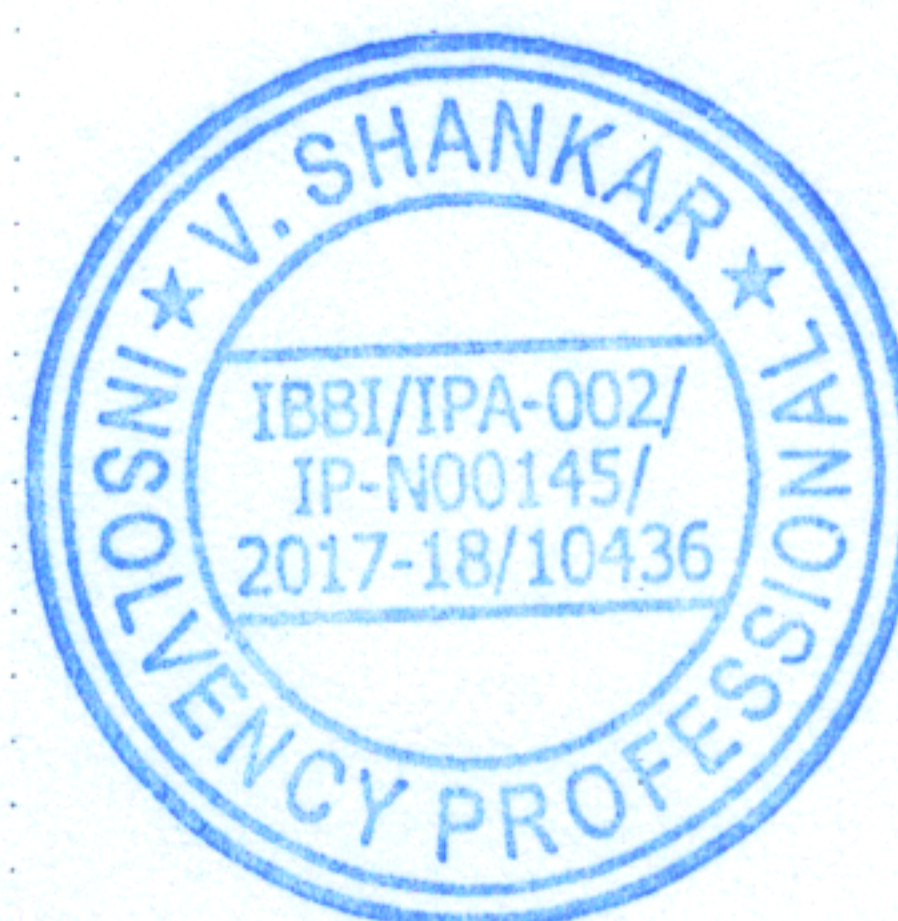
The stakeholders of **ENDURANCE WEB SOLUTIONS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before January 2, 2025, by 5:00 Pm (IST) to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: December 4, 2024,

Place: Hyderabad




Name and signature of
Liquidator: V. Shankar.